

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:1374  
ANSWERED ON:09.02.2017  
Safe Drinking Water  
Patel Shri Devji Mansingram

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) the number of people without access to safe drinking water in rural areas as per Census, 2011, State-wise;
- (b) whether only one third of rural families in various States in the country including Rajasthan are getting water through pipelines and if so, the details thereof; and
- (c) the details of the schemes of the Union Government for providing safe drinking water in all the villages of the country?

**Answer**

MINISTER OF STATE FOR DRINKING WATER AND SANITATION  
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) Census 2011 maintains household-wise data instead of population-wise data. However, this Ministry maintains data in terms of habitations as well as population. As per data entered by State Governments on online portal of Integrated Management Information System (IMIS) of this Ministry, as on 01.04.2011, there were total 16,64,068 rural habitations with 8643.28 lakh population; out of this, 1,21,501 rural habitations with 602.55 lakh population were without access to safe drinking water.
- (b) As per data entered by State Governments on online portal Integrated Management Information System (IMIS) of this Ministry, percentage of total rural population having Piped Water Supply schemes as on 05.02.2017 is 53.41%. However, rural households having household tap connections within their premises is 15.3% only.
- (c) Rural drinking water supply is a state subject. This Ministry supplements the efforts of the states by providing them with technical & financial assistance through the centrally sponsored National Rural Drinking Water Programme (NRDWP) for improving the coverage of safe drinking water to rural areas.